

Annexure-7

Name of the corporate debtor: Greenlace Builders and Developers Private Limited; Date of commencement of Liquidation:21/02/2025; List of Stakeholders as on: 31/08/2025

List of other Creditors (Other than Financial and Operational Creditors)

| Sl No | Name of the Stakeholders | Category of stakeholders (preference shareholders / equity shareholders / partners / others) | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|-------|--------------------------|--|---------------------------|----------------|---------------------------|-----------------|---|---|-----------------------------|--|----------------------------|---|--------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| | | | | | | | | | | | | | | | |
| | TOTAL | | | - | - | - | - | 0 | 0 | 0 | 0 | 0 | - | - | - |